

हैं और समझते हैं कि जो भी ऐना नागरिक भारत में रह कर भारत को फायदा पहुंचा सके या भारत के काम में अच्छी तरह सहयोग दे सके उस को मिलावट का कोई कारण नहीं है।

Some hon. Members rose—

Mr. Speaker: I can call only one by one. I have called two Members from the Opposition—Shri Prakash Vir Shastri and Shri S. M. Joshi. I am now calling a Congress Member.

श्री राज बिशन क्या मिनिस्टर साहब इस बात की जानकारी दें कि होम मिनिस्ट्री में क्या कई स्टेट गवर्नमेंट्स को इस तरह के इन्टरव्यूज जारी किये हैं कि कोई भी पाक नेशनल किननी देर तक यहाँ रह सकता है और कितनी देर के बाद उस को जाना होगा ? दूसरी बात यह कि हिन्दुस्तान पाक का कन्सिक्ट के वक्त जितने पाक नेशनल्स यहाँ पर थे उन में किसी के खिलाफ स्पाइज करने की कोई रिपोर्ट आई थी। अगर आई थी तो उन में क्या कारवाई की गई ?

श्री विद्याचरण शुक्ल : जहाँ तक पाकिस्तानी नागरिकों का सम्बन्ध है, वह कानून के अनुसार जो फॉरेंस एक्ट है या पासपोर्ट और वीजा के जो रेगुलेशन हैं उन के अनुसार ही भारत में रह सकता है। जहाँ तक पाकिस्तानी स्पाइज का सवाल है कुछ मामले हमारे ध्यान में जरूर आये हैं।

Mr. Speaker: We have spent 15 minutes on this question. Do you want me to continue with this still? There are 20 more Members, wanting to put questions. If it is only one or two I do not mind. Of course, this question deals with the Pakistani people staying here, but I think during the question time you will not be able to get much of the information.

श्री राज बिशन अवरकाल : क्या माननीय मंत्री मत्वावय यह बतलाने की कृपा करेंगे

कि बुसपैठ करने की जो पाकिस्तानी नागरिकों की गतिविधियाँ बहुत वर्षों से हो रही हैं उन के निराकरण के लिये बुनियादी इंस धर्मी तक निकला है या नहीं, और क्या इस पर भी ध्यान देगे कि जो सीमा पट्टी है उस के पांच मील अन्दर की ओर और पांच मील पाकिस्तान की ओर कोई एसी चेक कर दी जाय जिस से बहा पर रुकावट हो जाये और इस तर की गतिविधियाँ जो होती है वह सवा के लिये बन्द हो जाये।

श्री विद्याचरण शुक्ल : इस तरह का कोई प्रस्ताव हमारे विचार में नहीं है।

University in N.E. Region

\*1233. Shri Madhu Limaye:  
Shri S. M. Bamerjee  
Dr. Ram Manohar Lohia  
Shri George Fernandes:  
Shri Vishwa Nath Pandey:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No 2150 on the 23rd November, 1966 and state

(a) whether a decision in the matter of the setting up of a new University in the North Eastern region has since been taken, and

(b) whether this University will specialise in the welfare problems of the hill people and the social integration of the people of the hills and the plains?

The Minister of Education (Dr. Tripathi): (a) The proposal is still under the consideration of the Government

(b) The proposed University is intended to serve the educational and cultural needs of the hill people. It is also expected to promote among the people of the region a sense of integration with the rest of the country.

श्री मधु लिमये : क्या मंत्री जी का ध्यान इस ओर गया है कि पहाड़ी इलाकों

के जो लड़के लड़कियाँ हैं उन के ऊपर मैदानी लोगों के साथ शादी विवाह करने के बारे में रोक लगाई जाती है ? तो मैदानी लोगों में और पहाड़ी लोगों में सामाजिक और सांस्कृतिक एकता कायम हो और पृथक्ता तथा अलगाव वाली जो बात है वह खत्म हो, इसके लिये इस विषय का अध्ययन करने के लिये कोई पीठ विशेष रूप से इस विश्व-विद्यालय में स्थापित की जायेगी ?

**Dr. Triguna Sen:** A committee was appointed by the Ministry of Education and the University Grants Commission (1) to assess the present facilities for higher education in the north-eastern region of India like Nagaland, NEFA, Manipur and the hill areas of Assam, (2) to consider the type of higher education best suited to the needs of the area and (3) to examine whether it would be desirable to set up a university or an autonomous institution under the University Grants Commission Act of 1956. The Committee was also asked to consider how a liaison between the hill people and the plains people can be maintained. The committee, after due consideration, came to the conclusion that the proposed university can be located in Shillong where the plain people and the hill people live together. The Committee has also proposed that there should be intensive studies with a view to bringing about social integration between the hills and the plains people.

**श्री मधु लिमये :** असम के पुनर्गठन के बारे में सरकार के द्वारा जो सुझाव दिये गये हैं क्या उन पर अमल होने के पश्चात् यह विश्वविद्यालय बनेगा या पहले से ही सरकार इसे बनायेगी, क्योंकि दो चीजों को मिलाना अच्छा नहीं होगा ।

**Dr. Triguna Sen:** In order to enact a Central law for setting up the proposed university, it is necessary, under the Constitution that the legislature concerned should pass a resolution

requesting the Centre to establish a university. Assam Legislature has already passed a resolution. Now we are waiting for the Nagaland legislature to pass such a resolution.

**श्री मधु लिमये :** मणिपुर और त्रिपुरा नहीं आयेगा ?

**Dr. Triguna Sen:** We are told that the Nagaland legislature will pass the resolution in August 1967. As soon as it is done, we propose to go ahead with the establishment of the university.

**श्री जार्ज फरनेन्डीज :** क्या मंत्री महोदय यह आश्वासन देंगे कि इस विश्वविद्यालय के शिक्षण का जो माध्यम रहेगा वह अंग्रेजी न रहते हुए उसी इलाके की भाषा रहेगी ?

**Dr. Triguna Sen:** Since it is going to be a Central university, the people of the hill districts demand that both Hindi and English should be the media of instruction.

**Shri Swell:** It is very heartening to hear from the Minister that soon after the Nagaland legislature adopts the resolution in August, they will go ahead with the establishment of this university. May I know whether it is a fact that whereas last year Government made a budget provision of Rs. 1 crore for this university as well as the Jawaharlal Nehru University in Delhi, this time the budget provision for both these universities is only Rs. 7.50 lakhs? How do you propose to go ahead with the establishment of any of these two universities with only Rs. 7.50 lakhs?

**Dr. Triguna Sen:** It is not a question of the budget provision. We have calculated how much can be actually spent during this period. There is no use inflating the figure. We could have said Rs. 3 crores, but we must be realistic. We consider this amount sufficient.

श्री सिद्धेश्वर प्रसाद दो माल पहले जब नत्कालीन शिक्षा मंत्री इन बात पर सहमत थे कि पूर्वोत्तर भारत व लिये एक विश्वविद्यालय बनायेगा आग उस के बाद कुछ रदम भी उठाया गया था तथा इन सबन के अन्दर घोषणा की गई थी कि स्थान निश्चित किया जायेगा न जानना चाहता हू कि इन बातों के सम्बन्ध में आज तक कोई फैसला क्यों नहीं लिया जा सका। विश्व-विद्यालय की स्थापना के लिये क्या सरकार किसी निर्णय पर नहीं पहुच रही है। क्या कोई राजनीतिक बाधाये है? अगर है तो कौन सी है, या वित्तीय बाधाये है।

**Dr Triguna Sen.** I have explained in the beginning that the location has been fixed by the Committee at Shillong I have also explained that under the Constitution, it is necessary that the Nagaland Assembly should pass a resolution requesting the Centre to establish the university They have not done so as yet

श्री निहाल सिंह क्या मंत्री जी बन लिये कि पूर्वोत्तर विश्वविद्यालय में विद्या-लया व लिये कोई मिलिटरी मायम का डिपार्टमेंट खोला जायगा या नहीं ?

**Shri S. Kundu** May I know whether the Minister is aware that the Education Commission has recommended the Establishment of six major universities in India? Does he consider it worth-while to set up one such a major university in the north-eastern region of India particularly Manipur?

**Dr Triguna Sen:** This recommendation of the Education Commission was considered The Ministry does not feel that we should establish certain major or minor universities The whole interpretation has been considered We have defined major as the Centre of Advanced Studies in different subjects

श्री श्री प्र० शर्मा: नेशनल इंस्टी-ट्यूट का ध्यान में रखते हुए शिलांग यूनि-

वर्सिटी के अलावा जो भारतवर्ष में और यूनि-वर्सिटी है उन में हिलस्टुडेन्स को प्रोत्साहन देने के लिए क्या सरकार उनको विशेष सुविधायें दान की कोई योजना बना रही है।

**Dr Triguna Sen** We have not considered it as yet

**Shri Hem Barua** Since the separatist psychology growing in certain parts of North-Eastern India is due to the failure on the part of Government to create a comprehensive Indian outlook, may I know whether this university proposes to create that comprehensive Indian outlook or it is going to give a fillip to further separatist psychology in this country? If it proposes to create a comprehensive Indian outlook may I know what specific steps Government contemplate to take or have already taken in that direction?

**Dr Triguna Sen** I think it is up to this Parliament to first formulate a national policy of education As soon as this is done it will be the duty of the Ministry of Education to implement it

**Shri Vasudevan Nair** This proposal was first mooted by Shri Jawaharlal Nehru when he was alive I would like to know as the consideration of a proposal mooted by even the late Prime Minister Shri Jawaharlal Nehru takes so much time for study and implementation how long we should wait for actually the university to come into existence? Can we get an idea when this will be really implemented?

**Dr Triguna Sen** It was in August 1963 that the meeting of the representatives of the Tribal people resolved to move the Government of India They met Pandit Jawaharlal Nehru on 11 December of the same year A committee was formed and they submitted their report We are pursuing it

**Shri Vasudevan Nair** Four years for a Committee?

**Dr. Triguna Sen:** Unless, as I explained according to the Constitution, the Assembly passes a resolution, how can we do it?

**Shri Kartik Oraon:** You talk of social, cultural and emotional integration on the one hand and, on the other, you talk of special universities to be set up to specialise in the welfare problem. I would like to know from the hon. Minister as to whether he proposes to set up similar universities in other parts of the country; if so, may I know where they will be set up?

**Dr. Triguna Sen:** If there is a necessity, we will consider it.

**Shri D. Amat:** This university specialises in the welfare of the hill tribe. But I know when two students from Orissa belonging to the hill tribe, sons of Members of Parliament who are present here, approached the university authorities for admission they were refused admission. Then how do you say that it is for the welfare of the hill tribe?

**Dr. Triguna Sen:** I have not understood the question.

**Mr. Speaker:** What is there to answer? The Minister will consider it.

**श्री रवी राय :** अभी मंत्री महोदय बता रहे थे कि कमेटी की रिपोर्ट आ जाने के बाद इस विश्वविद्यालय की स्थापना में सुविधा होगी। इस विश्वविद्यालय में जो पहाड़ी इलाके के बच्चे हैं उनके लिए निःशुल्क शिक्षा देना अभी असम्भव है। लेकिन क्या मंत्री महोदय आश्वासन देंगे कि पहाड़ी इलाकों के जो बच्चे हैं उनको सबसिडी दे कर, सहायता दे कर उनको शिक्षा देने का इंतजाम किया जाएगा ?

**Dr. Triguna Sen:** I think at present there is a system by which the students of the hill areas who go to the Gauhati University are being educated free of cost. The provision is there.

**Mr. Speaker:** One hon. Member made some complaint about some admission or something.

**Dr. Triguna Sen:** If he writes to me, I will look into it.

### Code of Discipline for Political Parties

**\*1234. Shri Ram Kishan Gupta:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have under consideration any proposal to introduce a Code of Discipline for political parties; and

(b) if so, the details thereof?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) No, Sir.

(b) Does not arise.

**श्री राम कृष्ण गुप्ता :** होम मिनिसटर साहब ने पिछले दिनों पोलिटिकल पार्टियों के लीडर्स की एक मीटिंग इस विषय पर विचार करने के लिए बुलाई थी, क्या यह सही है ? अगर हां तो भिन्न-भिन्न पोलिटिकल पार्टियों के क्या व्यूज थे ?

**Shri Y. B. Chavan:** Only at the time of last General Elections, before the elections I had invited the leaders of the Opposition parties to work out some sort of a code of conduct for the purposes of the elections. Some political parties did respond and we worked out a code of conduct. I think, most of them tried to observe it.

**Shri Ram Kishan Gupta:** May I know what were the specific points that were discussed in that meeting?

**Shri Y. B. Chavan:** As I said, the main purpose was to work out some sort of a code of conduct during the election period.

**Shri Shri Chand Goel:** May I know whether the All-India Secretary of the Jan Sangh wrote to the Home Minister to convene a meeting of all the parties so that a common code not only for